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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 58/ (RE-2007)/2004-2009

NEW DELHI, DATED THE 3rd October, 2007

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the following corrections in the Sl. No. C of Appendix 37D notified vide Public Notice 13 dated 25th May 2006 and modified by Public Notice 48 (RE2006) dated 28th August 2006.

C HANDICRAFTS ITEMS

S. No.	Focus Product Code	ITC (HS)	Description
5.	38		i. DURRIES OF COTTON covered by ITC HS Code 57050021, ii. DURRIES OF MAN-MADE FIBRES covered by ITC HS Code 57050022, iii. DURRIES OF WOOL covered by ITC HS Code 57050023, iv. OTHR TXTL FLR CVRNGS, W/N MADE UP covered by ITC HS Code 57050029, v. CARPETS OF BLENDED JUTE covered by ITC HS Code 57050031, vi. CARPETS OF COIR JUTE covered by ITC HS Code 57050032, vii. OTHR CARPETS OF JUTE covered by ITC HS Code 57050039, viii. CARPETING, RUGS, MATS & MATTINGS covered by ITC HS Code 57050049 & 57050090.
Note: Only Hand Made Products shall be entitled. Exporters shall give a declaration to this effect.			

This Public Notice corrects the Appendix 37D entries for FTP (RE2006) and FTP (RE2007). Thus Focus Product Scheme benefits shall be available for exports on above products from 1.4.2006 onwards including exports during current year.

This issues in Public interest.

Sd/-

(R. S. GUJRAL)

DIRECTOR GENERAL OF FOREIGN TRADE and

EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

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